

(1910) 04 MAD CK 0028
In the Madras High Court

In Re: Sub-Divisional Magistrate and 2nd Grade Pleader

Date of Decision : 04-04-1910

Acts Referred:

Citation : (1910) 20 MLJ 498

Judgement

1. We are of opinion that in this case we are not called upon to make any order under the Legal Practitioners" Act.